

फार्म नं. 1

प्रथम सूचना प्रतिवेदन (धारा 154 द. प्रक्रिया संहिता के अन्तर्गत)
FIRST INFORMATION REPORT (Under Sec. 154 Cr.P.C.)

वि.पु.स्था.सी.-II
S.P.E.C.-II

बुक नं. **1389**
Book No.

क्रम सं. **01**
Serial No.

1. जिला : थाना : वर्ष : प्र.सू.प्र.क्र. दिनांक :
District PS: Year FIR No. Date
2. (1) विधान : धाराएं :
New Delhi Act SPE/CBI/ACU-IV Sections 2021 2172021A0001 12.01.2021
- (2) विधान : IPC धाराएं :
Act Sections 120-B
- (3) विधान : PC धाराएं :
Act (Amendment) Act, 2018 Sections 7, 7A, 8, 12
- (4) अन्य विधान एवं धाराएं :
Other Acts & Sections
3. (क) प्रतीत अपराध : Criminal conspiracy; offences of offering/accepting undue advantage; illegal gratification
(a) Suspected Offence
- (ख) दिन : दिनांक समय
(b) Day Date Time
- (ग) थाने पर सूचना प्राप्त होने का दिनांक
(c) Information received at PS Date
During the period from 2018 till date
- क्रां.सं. अपराध : दिनांक समय
Entry No. Date Time
SPE/CBI/ACU-IV/AC-II/New Delhi 12.01.2021
4. सूचना का प्रकार : 03 लिखित/मौखिक 1600 hrs
Type of Information Written/Oral
5. घटना का स्थान Oral/Written
Place of Occurrence
- (क) थाने से दिशा व दूरी : New Delhi; Uttar Pradesh
(a) Direction & Distance from PS

बीट नं. / Beat No.

(ख) पता:
(b) Address

NA

(ग) घटनास्थल ^{NA} अन्य थाना क्षेत्राधिकार में है तो थाना -
(c) In case, outside the limit of this Police Station, then

NA

Source information

पुलिस थाना का नाम
Name of PS

जिला
District

6. अभियोगी / सूचनाकर्ता :
Complainant / Informant

(क) नाम
(a) Name

(ख) पिता / पति का नाम
(b) Father's / Husband's Name

(ग) जन्म तिथि
(c) Date of Birth

(घ) राष्ट्रियता :
(d) Nationality

(ङ) पासपोर्ट नं. जारी दिनांक जारी होने का स्थान
(e) Passport No Date of Issue Palce of Issue

(च) व्यवसाय
(f) Profession

(छ) पता -
(g) Address


7. ज्ञात / संदेही / अज्ञात / आरोपी का पूर्ण विवरण:
Details of known / suspected / unknown accused with full particulars
(यदि आवश्यक हो तो अलग से पन्ना संलग्न करें)
(Attached separate sheet, if necessary)

- (1)
- (2)
- (3)

Annexure A

Details of accused:

1. Sh R K Sangwan, DSP, CBI
2. Sh R K Rishi, DSP, CBI
3. Sh Kapil Dhankad, Inspector, CBI
4. Sh Sameer Kumar Singh, SG -II, CBI
5. Sh Arvind Kumar Gupta, Advocate, s/o Jagdish Lal
6. Sh Manohar Malik, Advocate, s/o Kushal Pal Singh Malik
7. Ms Mandeep Kaur Dhillon, Additional Director, M/s Shree Shyam Pulp & Board Mills Pvt. Ltd
8. Sh Sujay Desai, Director of M/s Frost International Pvt Ltd
9. Sh Uday Desai, Director of Frost International Pvt Ltd
10. Unknown others


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No Delay

3

8. अभियोगी / सूचनाकर्ता द्वारा सूचना दिए जाने में विलंब का कारण :
Reasons for delay in reporting by the complainant / informant
: N.A.
9. अपहृत / सम्बद्ध सम्पत्ति का पूर्ण विवरण : (यदि आवश्यक हो तो अलग से पन्ना संलग्न करें)
Particulars of properties Stolen (Attach separate sheet, if necessary)
: N.A.
10. अपहृत / सम्बद्ध सम्पत्ति का कुल मूल्य :
Total value of property stolen
: N.A.
11. मर्ग / अकाल मृत्यु सूचना क्रमांक :
Inquest Report / U. D. case No. if any
12. प्रथम सूचना विवरण :- (यदि आवश्यक हो तो अलग से पन्ना संलग्न करें)
First information contents (Attach separate sheet, if required)

[Separate Sheet Enclosed as Annexure B]

ANNEXURE- B
INFORMATION

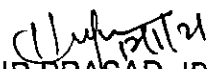
A reliable source information has been received that Shri R.K. Sangwan, DSP, Shri R.K. Rishi, DSP, Shri Kapil Dhankad, Inspector and Shri Sameer Kumar Singh, Steno, in conspiracy with private persons Sh Arvind Kumar Gupta and Sh Manohar Malik and certain other accused have been compromising the integrity of investigation of certain cases on extraneous pecuniary considerations.

In this regard, it has been reliably learnt that in the case of M/s Shree Shyam Pulp & Board Mills Pvt. Ltd. (M/s SSPBML), Shri R.K. Sangwan, DSP the previous investigating officer of this case, offered and paid a bribe of Rs.10 lakhs in cash on behalf of Ms. Mandeep Kaur Dhillon, Addl. Director of the said company to Shri Kapil Dhankad, Inspector. On his part, Sh Kapil Dhankad conveyed confidential information relating to the investigation of this case to Sh R K Sangwan, DSP with an intention to favor the accused.

Further, it is learnt that Rs.10 lakhs was paid as bribe by Shri R.K. Rishi, DSP on behalf of Sujay Desai and Uday Desai, directors of M/s Frost International Pvt Ltd to Shri Kapil Dhankad, Inspector who was seized of the issue, for extending favors to the said company.

Further, it is reliably learnt that Shri R.K. Rishi, DSP received Rs.15 lakhs twice through two advocates namely Shri Manohar Malik and Shri Arvind Gupta (having office in Defence Colony) to extend favors to a Chandigarh based company against which a corruption case was being investigated by CBI. In this matter, Shri Kapil Dhankad twice received Rs.2.5 lakhs from Shri Arvind Gupta for having brokered the deal through Shri R.K. Rishi, DSP.

It has also been reliably learnt that the details of the investigation of many other cases including confidential notes and directions have been communicated by Shri Sameer Kumar Singh, Steno, to Shri R.K. Sangwan and Shri R.K. Rishi on pecuniary considerations to protect the interests of the accused.


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The aforesaid facts and circumstances prima facie disclose that these accused persons entered into criminal conspiracy amongst themselves and with unknown others to commit offences of offering / accepting undue advantage, obtaining undue advantage to induce a public servant to perform public duty dishonestly, and abetment of the same.

Therefore, a Regular Case under section 120 B of IPC r/w u/s 7, 7A, 8 and 12 of The Prevention of Corruption (Amendment) Act, 2018 is being registered against Sh R K Sangwan, DSP, CBI, Sh R K Rishi, DSP, CBI , Sh Sameer, Steno ,CBI , Sh Kapil Dhankad, Inspector, CBI, Sh Arvind Kumar Gupta, Advocate, Sh Manohar Malik, Advocate (both private persons), Ms Mandeep Kaur Dhillon, Additional Director, M/s Shree Shyam Pulp & Board Mills Pvt. Ltd, Sh Sujay Desai and Sh Uday Desai, Directors of M/s Frost International Pvt Ltd and unknown others and entrusted to Sh Kiran S, SP, ACII, CBI, New Delhi for investigation.


Ms NUPUR PRASAD

SP ACU IV/ AC II

CBI, NEW DELHI
NUPUR PRASAD, IPS
SP, CBI, ACU-IV
New Delhi

13. कार्यवाही जो की गई : चूँकि उपरोक्त विवरण क्रमांक 2 में उल्लिखित धारा (ओ) के अंतर्गत घटने वाले अपराध को उद्घाटित करता है।

Action taken : Since the above information reveals commission of offence(s) u/s as mentioned at Item no. 2

- (1) मामला पंजीकृत किया गया एवं जांच प्रारम्भ हुआ अथवा
Registered the case and took up the investigation or

Yes

- (2) निर्देशित (जांच अधिकारी का नाम) रैंक नं. जांच हेतु लिया गया
Directed (Name of IO) Rank No. Took up for investigation

Shri Kiran S

Supdt. Of Police/CBI/ACU-V/AC-II/
New Delhi

- (3) कारण से जांच के नामजूर
Refused investigation due to

N.A.

अथवा
or

- (4) पुलिस थाना को स्थानांतरित किया गया
Transferred to PS

जिला
District

क्षेत्राधिकार के आधार पर
on point of jurisdiction

N.A.

अभियोगी / सूचनाकर्ता को प्र.सू. पत्र पढ़कर / पढ़कर सुनाया गया, जिन्होंने सही-सही अभिलिखित होना स्वाकार किया। इसकी एक प्रति अभियोगी / सूचनाकर्ता को निःशुल्क प्रदान की गई।
FIR read over to the complainant/informant, admitted to be correctly recorded and a copy given to the complainant/informant, free of cost.

पढ़ कर सुनाया व सही स्वीकृत होना पाया।
R. O. A. C.

14. अभियोगी / सूचनाकर्ता के हस्ताक्षर
Signature / Thumb impression
of the complainant/informant

थाना अधिकारी के हस्ताक्षर
Signature of Officer in-charge
Police Station

नाम / Name

(पद) / Rank

No. 

(Ms Nupur Prasad).

SUPDT. OF POLICE
CBI/ACU-IV/NEW DELHI

15. न्यायालय को भेजने का दिनांक एवं समय
Date and time of despatch to the court

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(प्रभारी अधिकारी के हस्ताक्षर तारीख सहित)
Signature of recording Officer with date

प्रथम सूचना रिपोर्ट का आइटम 7 लगाएं

Attachment to item 7 of First Information Report

संदिग्ध व्यक्ति की शारीरिक विशेषताएं, विरूपता तथा अन्य विवरण :-

Physical features, deformities and other details of the suspect/accused : (If known / seen)

क्र.सं. Sl. No.	* लिंग (Sex)	* जन्म की तारीख / वर्ष Date/year of Birth	* शारीरिक गठन (Built)	* ऊंचाई से. मी. में (Height) (in Cms)	* वर्ण (Complexion)	* पहचान चिन्ह (Identification Mark/s)
1	2	3	4	5	6	7

विरूपता/विलक्षणता (Deformities peculiarities)	दांत (Teeth)	बाल (Hair)	आँख (Eye)	आदतें (Habits)	पहनावा (Dress habit/s)
8	9	10	11	12	13

भाषा / बोली (Language / Dialect)	स्थान / Palce of				
	जले का निशान (Burn mark)	श्वेत कुष्ठ (Leucoderma)	तिल (Mole)	जख्म चिन्ह (Scar)	गोदना (Tattoo)
14	15	16	17	18	19

अभियोगी / सूचनाकर्ता, द्वारा संदिग्ध / अभियुक्त के बारे में एक या अधिक विवरण दिए जाने पर ही इसमें प्रविष्टि की जाए।

These fields will be entered only if complainant/informant gives any one or more particulars about the suspect/accused.